

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Senthil Paper and Boards Private Limited Date of Commencement of Liquidation: 14-02-2019; List of Stakeholders as on Date: 20-09-2023; Name of IP: Mr. Palanigounder Eswaramoorthy; Process Number: 1; Last 5 digitof registration number: 10842

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|-------------------|----------------------------|-------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 3753290 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 1581980 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 3 | 2281312846 | 3 | 2275588386 | 0 | 5724460 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 4 | 1275768484 | 4 | 1275768484 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 1 | 5756644 | 1 | 5486674 | 0 | 269970 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 1 | 136722798 | 1 | 136722798 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 86 | 134874844 | 86 | 117110506 | 0 | 16941738 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 95 | 3834435616 | 95 | 3816012118 | 0 | 22936168 | 0 | |